

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

815/2014

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2018.**

**NAME OF THE COMPANY: Ms. Ameeta Mehra Vs. Ministry of Corporate
Affairs & Ors.**


SECTION OF THE COMPANIES ACT: 633(2)


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Ms. Ritika Goyal and Mr. Chitvan Singhal, Advocates		
	For the Respondent:	Mr. Dhruv Pande, Advocate		

ORDER

The matter has been adjourned in view of certain administrative procedure being adopted in the complex.

To come up on 5th December, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**